



HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.10.2023

Cases	Total pendency at the beginning of October, 2023 (Civil-Criminal)		Institution during the month of October, 2023 (Civil - Criminal)		Total disposal during the month of October, 2023 (Civil- Criminal)		Pendency at the end of October, 2023 (Civil- Criminal)	
1. WRIT PETITION	68	--	03	-	02	-	69	--
2. APPEAL	21	31	01	07	--	01	22	37
3. RSA	07	-	--	-	-	-	07	-
4. FAO	--	--	-	-	--	-	--	--
5. CONTEMPT	03	-	--	--	02	-	01	-
6. MISC.CASES	-	02	-	--	-	--	-	02
7. MISC.APPEAL	-	-	-	-	-	-	-	-
8. SUO MOTU TRANSFER PETITION	-	-	-	-	-	-	-	-
9. TRANSFER PETITION	-	-	--	-	-	-	-	-
10. BAIL APPLICATION	-	-	-	--	-	--	-	-
11. MAC APPEAL	05	-	03	-	01	--	07	-
12. REVIEW	--	-	-	-	--	-	--	-
13. REVISION	04	02	--	01	03	--	01	03
14. MAT APPEAL	01	-	--	--	--	-	01	-
15. REVISION U/S 19 OF THE (FAM CT.)	-	-	-	-	-	-	-	-
16. LEAVE PETITION	-	01	-	01	-	--	-	02
17. ARBITRATION PETITION/APPEAL	04	-	--	-	--	--	04	-
18. S.A.O.	01	-	--	-	--	-	01	-
19. REFERENCE	-	-	--	--	--	-	-	-
20. C.O.	04	-	--	--	03	-	01	-
21. TAX APPEAL	02	-	-	--	--	-	02	-
22. Ex.P.	-	-	--	-	-	-	-	-
23. SP.APPEAL	-	-	--	-	-	-	-	-
24.Com.A	-	-	01	-	-	-	01	-
GRAND TOTAL	120	36	08	09	11	01	117	44